

**Cause list of urgent cases for the Court of District Jammu for the week commencing from
01.12.2020 to 05.12.2020**

Name of the Court : Pr. Distt. & Sessions Judge Jammu

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	CHALLAN	1063/2020 IA/1/2020	STATE VS RAJINDER KUMAR	ARGUMENTS (URGENCY MEMO)	01.12.2020	VIRTUAL MODE	PP & ROZINA AFZAL	9419159449& 9419188305
2.	ANTIBAIL	45417/2020	PARSINO DEVI AND ORS VS UT OF J&K.	ARGUMENTS ON CHARGE	02.12.2020	VIRTUAL MODE	MONIKA KOHLI &PP	9596643678 &9419159449
3.	CHALLAN	06/2020	STATE VS ASHOK KUMAR	ARGUMENTS (URGENCY MEMO)	03.12.2020	VIRTUAL MODE	PP & GOHAR HASSAN	9419159449

4.	CR. APPEAL	11031/2019	GOURAV MAHAJAN v/s TARUNA GUPTA	ARGUMENTS (URGENCY MEMO)	05.12.2020	VIRTUAL MODE	UDAY BHASKAR	9419220732
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Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	SUCCESSION CERTIFICATE	1/2020	MOHD TARIQ KHANYARIV/S RABIA AKHTER AND ORS	ARGUMENTS(URGENC Y MEMO)	01.12.2020	VIRTUAL	MOHD LATIEF MALIK	9419235260
2.	APPEAL	83/2020	BALBIR SINGH VS RANPAL SAINI	ARGUMENTS(URGENC Y MEMO)	02.12.2020	VIRTUAL	RAKESH CHARGOTRA	
3.	SUCCESSION CERTIFICATE	18/2020	ARUN MASIHV/S NEELAM MASIH	ARGUMENTS (URGENCY MEMO)	02.12.2020	VIRTUAL	SUHAIL BHARTI & NEERAJ KUMAR	7006011293

4.	SUCCESSION CERTIFICATE	17/2020	VED PARKASHV/S NEMO	ARGUMENTS(URGENT Y MEMO)	02.12.2020	VIRTUAL	VIKAS SHARMA	9419326576
5.	TRANSFER APP.	28/2020	BAGH ALIV/S MUSHTAQ AHMMED	ARGUMENTS(URGENT Y MEMO)	03.12.2020	VIRTUAL	ANIL GUPTA & RAMESHWAR PADHA	9419222116 & 9622255453
6.	APPEAL	133/2019	HANS RAJ V/S CHAHCHAL SINGH	ARGUMENTS (URGENCY MEMO)	03.12.2020	VIRTUAL	GAGAN OSWAL &VIVEK SHARMA	7889671344
7.	APPEAL	139/2019	HANS RAJ V/S CHAHCHAL SINGH	ARGUMENTS (URGENCY MEMO)	03.12.2020	VIRTUAL	GAGAN OSWAL & M.K.RAINA	7889671344 & 9419232822
8.	SUCCESSION CERTIFICATE	17/2020	RATTNO DEVIV/S VINOD KUMAR AND ORS	ARGUMENTS(URGENT Y MEMO)	04.12.2020	VIRTUAL	G. S. CHIB & SANJAY KUMAR	9419116708
9.	SUCCESSION CERTIFICATE	242/2019	KANHIYA LAL/S JATTIN AGGARWAL ORS	ARGUMENTS(URGENT Y MEMO)	05.12.2020	VIRTUAL	RAHUL SHARMA & SHIVANGI VAID	9419222291

Name of the Court : Spl. Judge Anticorruption Jammu

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	Challan	21/2010	State ACB Vs Abdul Majid and Ors	Prosecution Evidence	01.12.2020	Physical	Surinder Kour	
2.	Challan	102/2020	State CBJ Vs Nikhil Gandral	Arguments on charge	01.12.2020	Physical	Subodh Singh Jamwal	9419143910
3.	Challan	39/2011	State ACB Vs Janak Singh and Ors	Final Arguments	02.12.2020	Physical	K.S.Charak	9906032005
4.	Challan	133/2020	State ACBJ Vs Syed Murried Hussain Shah	Arguments on charge	02.12.2020	Physical	G.S. Thakur	9419261018
5.	Challan	189/2012	State ACB Vs Nasir Khan	Prosecution Evidence	03.12.2020	Physical	G.S. Thakur	9419261018
6.	Cr.Misc	143/2020	Shashi Thakur Vs U.T of J and K ACBJ	Notice	03.12.2020	Physical	D.S Parihar	9419127540

7.	Challan	02/2017	State ACBJ vs Abrar Wani	Final arguments	04.12.2020	Physical	G.S.Charak	9906599053
8.	Ikthaimi	10/2020	State ACBJ Vs Nemo	Further consideration	04.12.2020	Physical		

Name of the Court : 1st Addl. Distt. & Sessions Judge Jammu

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	Session	10/07	State V/s Sushant Sharma	Argument	02-12-2020	Physical	--	--
2	Revision	64/20	Sham Lal Heera V/s Deepika Sharma	Argument	02-12-2020	Physical	--	--
3	Session	60/06	C.B.I V/s Tilak Raj Sharma	Argument	03-12-2020	Physical	--	--
4	Session	187/20	N.C.B V/s Jaspreet Singh	Argument	04-12-2020	Physical	--	--
5	Session	146/07	State V/s Baldev Raj & Ors.	Argument	05-12-2020	Physical	--	--

6	Revision	52/20	Sunidhi Ban V/s Sanjeev Bhan	Argument	05-12-2020	Physical	--	--
Civil Cause List								
S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	Civil Suit Physical	1025 / 2008	Daljit Singh V/s Mohinder Singh	Orders	01-12-2020	Physical	Vijay Gupta	
2	Declaration Suit	355907 / 2020	Chanchal Singh V/s UT of J&K	Objections	01-12-2020	Physical	R.S. Katoch	
3	Declaration Suit	1003/2007	Shri Panch Dashnam V/s Ashok Gupta	Argument	02-12-2020	Physical	Suresh K Sharma	
4	Civil Suit	1057 /2017	Renu Bala V/s Vidya Devi	Argument	03-12-2020	Physical	R. S. Katoch S.Dilbagh Singh	
5	Appeal	64 / 2020	Manzoor Hussain V/s Syed Mohasin Abbas	Order	04-12-2020	Physical	S.M. Chowdhary Amit Pathania	

6	Arbitration	1015 / 2017	J&K Power Development Corp. V/s Mata Vaishno Devi Space Research	Argument	05-12-2020	Physical	Amit Gupta Sachin Gupta	
7	Appeal	09/2020	Yash Pal V/s UT of J&K		05-12-2020	Physical	R.S Kotwal	
8	Appeal	1101 / 2018	Noor Bibi V/s State of J&K	Argument	05-12-2020	Physical	Manohar Lal Jagpal Singh	

Name of the Court : 2nd Addl. Distt. & Sessions Judge Jammu

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	BA	4533	ANKIT BALI AND ORS VS UT	ARGUMENTS	01-12-2020	VIRTUAL MODE	RK SHARMA	9419122726
2.	'	454217	RAJESH KUMAR VS UT	REPORT	"	PHY	SUMIT SADOTRA	7006625742

3.	"	454221	PARSHOTAM LAL VS UT	"	"	"	DANISH BHARDWAJ	7889592466
4.	BAIL	IA/2/20	KEWAL SHARMA VS UT	OBJECTIONS	"		ANMOL SHARMA	9419113483
5.	"	28	NASIR ALAM VS UT	ARGUMENTS	"	"	SAHIL BHADWAJ	9086718322
6.	"	20	KARUNESH SHARMA VS UT	"	"	"	R BADYAL	9419187505
7.	"	454219	GURMEET SINGH	REPORT	"	"	SURINDER JAMWAL	
8.	"	38	VINAY SHARMA VS UT	"	"	'	I H BHAT	9622240786
9.		4536	GURTAJ SINGH VS UT	OBJECTION	2-12-2020	PHY	RS PARIHAR	
10.	"	454223	GURCHARAN SINGH VS UT	"	"	"	SATINDER SNIGH	9419111532
11.	BAIL	7524/2020	ARFAT AH KHAN VS UT	OBJECTIONS	03-12-2020		ANKUSH MANHAS	7006461098
12.	BAIL	454210/2020	BHANU PARTAP SINGH V/S UT	REPORT	-DO-		PARVESH SINGH	9419101430

13.	"	45405	SHIV KUMAR MALLA VS UT	OBJECTIONS	"		R PANDITA	
14.	BAIL	26/2020	ARYAN SHARMA V/S UT	REPORT	-DO-		AJAY SINGH MANHAS	
15.	A.BAIL	510/2020	AKSHAY JAIN & ANR V/S UT	ARGUEMENTS	04-12-2020		ABDUL HAFEEZ	7006125475
16.	"	454243	ABDUL GHANI KOLI VS UT	REPORT	"	'	AR KHAN	7006891042
17.	"	454245	BABLI SLATHIA VS UT	"	05-12-2020	"	NISCHAL JYOTI	9796452838

Name of the Court : 3rd Addl. Sessions Judge Jammu

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
01	779/bail	32/20	Vinod Singh Saini Vs UT	Objection	01.12.2020	Physical	Manpreet Singh Saini	94191 41091
02	758/bail	4537/20	Bishan Lal Vs UT	Do	do.	do.	Ashwani Kumar	94191907104

03	772/bail	5061/20	Sushwant Singh Vs UT	Do	do..	do..	Manohar	94691 65620
04	669/bail	5005/20	Nazar Hussain Vs UT	Do	02.12.2020	Virtual	Prince Khanna	
05	624/bail	512/20	Jia Lal Vs UT	Arguments	do	do.	Nirmal Kotwal	9596862033
06	714/bail	7511/20	Usha Rani & Ors Vs UT	Do	do	do.	Manohar Lal	94192 41150
07	623/bail	507/20	Mohd Sadiq V/S UT	Do	do	do.	Mohd Shaqir Hussain	94197 64062
08	701/bail	736/20	Surinder Gupta & Ors Vs UT	Do	03.12.2020	do.	Sourav Vyas	94191 81250
09	535/bail	5023/20	Rustam Ali Bhagwan Vs UT	Do	do	Physical	Md Arshad Choudhary	9469385177
10	658/bail	605/20	Dr babe Singh & Ors V/S UT	Order	do..	do..	Charanjit Singh	94196 81011
11	784/bail	454235/20	Parshotam Singh Vs UT	Report	4.12.2020	Virtual	Anil Bargoutra	94191 49528
12	736/bail	1650/20	Kamlapreet Singh Vs UT	do..	do..	Physical	Jatinder Singh	94191 83092

13	Nil/bail	5041/20	NIA V/S Mushtaq Ahmed	Argument	do..	Physical	Ram Singh Mangotia	
14	684/bail	5053/20	Gazi Iqbal Bhat V/S UT	Obj	05.12.2020	Virtual	Shafiq Ahmed Wani	94196 20604
15	626/bail	5052/20	Irfan Ahmed Vs UT	Do	do..	Do	M.A.Bhat	8082845613
16	619/bail	5046/20	Khalid Latief Bhat Vs UT	Argument	do..	Physical	A.M. Bhat	7006847053
17	639/bail	5055/20	Mohd Asif Bhat Vs UT	Do	do	Physical	M.A Bhat	8082845613
18	640/bail	5059/20	Farooq Ahmed Vs UT	Do	do	Physical	---do---	Do
19	739/bail	143/20	Sanjeev Kumar V/S UT	Obj .	..do.	Physical	Ashwani Kumar	94191 07104

Name of the Court : Addl. Distt. Judge Bank Cases Jammu

Civil Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
01	Civil	4622/2020	Amit Gupta & Ors Vs U.T of J&K & Ors.	-do-	05.12.2020		Ajay Vaid	9419157475
02	-do-	2735/20	JKB Vs. M/s Golden Globe Impex Pvt. Ltd.	-do-	02.12.2020		Sh. Akash Gupta Sh. Rahul Bharti	7889718448
03	-do-	65/20	Kanta Devi Vs. UOI	-do-	02,12.2020		Sh. Supreet Johal Sh. Rohit Gupta	9419113046
04	-do-	4320/20	Kanwar Singh Vs. NHAI	-do-	05.12.2020		Sh. Ajay Vaid	9419632944
05	-do-	2/Arbitration/2020	Karan Singh Raina Vs Tariq Murtaza Yasin	-do-	01.12.2020		J.P Sharma	
Name of the Court : Addl. Distt. & Sessions Judge Jammu								

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
01	ANTICIPATORY BAIL	7519/2020	DEVINDER SINGH VS UT OF J&K	AWAIT	23-11-2020	VIRTUAL	LIYAKAT ALI	9419255049
02	RELEASE OF VEHICLE	712/20	TEJINDER SINGH VS UT OF J&K	AWAIT	23-11-2020	VIRTUAL	LOKESH SHARMA	8003748330
03	ANTICIPATORY BAIL	739/20	BUTI RAM VS UT OF J&K	AWAIT	23-11-2020	VIRTUAL	PARDEEP KUMAR	7889514052
04	BAIL	1A/1/2020	STATE VS SURAM SINGH	OBJECTIONS	23-11-2020	VIRTUAL	ANIL BALGOTRA	941949528
04	BAIL	1A/1/2020	STATE VS MUNSIH DOGRA	OBJECTIONS	23-11-2020	VIRTUAL	ASHWANI KUMAR	7006351847
05	RELEASE OF VEHICLE	1A/1/2020	STATE VS NARINDER SINGH	OBJECTIONS	23-11-2020	VIRTUAL	DHARMVIR	9419236845
06	ANTICIPATORY BAIL	4520/20	SHAEHZADA VS UT OF J&K	REPORT	23-11-2020	VIRTUAL	AUSAF SALEEM	990628825

07	APPEAL	24/2020	DALJEET SINGH VS GAGANDEEP KOUR	ARGUMENTS	23-11-2020	PHYSICAL	N,S KHERA	9419797575
08	CHALLAN	9002/2017	STATE VS MOHD. IQBAL	FINAL ARGUMENTS	24-11-2020	PHYSICAL	ANMOL SHARMA	9419113483
09	BAIL	4536/2020	DURGESH VS UT OF J&K	ARGUMENTS	26-11-2020	VIRTUAL	MANJEET PARTAP	7006728748
10	RELEASE OF VEHICLE	35/2020	RAMEEZ REYAZ VS NCB	ARGUMENTS	28-11-2020	VIRTUAL	YASSIN	9622564534
11	ANTICIPATORY	7513/2020	ANITA DEVI VS UT OF J&K	REPORT	28-11-2020	VIRTUAL	A.K. SAHWNEY	9419851090

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
01	CIVIL SUIT	2912/2020	RAZIA BEGUM VS KARAN SINGH	ARGUMENTS	24-11-2020	VIRTUAL	KS CHIB	9419364406

02	CIVIL SUIT	9078/2016	KRISHAN CHAND VS YOG RAJ	ARGUMENTS	26-11-2020	VIRTUAL	NIGAM BHARDWAJ	N,A
Name of the Court : Addl. Sessions Judge Anticorruption Jammu								
Criminal Cause List								
S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	Challan	11065/2014	V O J Vs Balwant Raj Kotwal	Final Arguments	02-12-2020	Either virtual or physical	1 V.B.Gupta 2Navneet Dubay	A1 9419146604 A2 9419184542
2	Challan	11088/2009	V O J Vs Smt. Bharti Thusoo and Ors.	Final Arguments	04-12-2020	Either virtual or physical	1 A.P. Singh 2 M.S.Bhau 3 M.L.Thusoo	Not available

3	Challan	11054/2013	V O J Vs Balwan Singh	Final Arguments	04-12-2020	Either virtual or physical	Tariq M. Mughal	9419167244
4	Challan	11051/2013	C. B. J Vs Rajinder Kumar & Ors.	Final Arguments	05-12-2020	Either virtual or physical	1A.K.Gandotra 2 S.C.Bali 3 K.S.Charak 4 Madan Gandotra 5 Sanjay Kakar	Not available

Name of the Court : Presiding Officer MACT Jammu

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
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1.	Civil	14299/14	Balbir kour vs NIA	Argument	01-12-20	Virtual	Ajay Vaid K.B.Gupta	9419132665
2.	Civil	286/16	Shabina Shah vs State & anr	Argument	02-12-20	Virtual	Parvinder singh jamrodh singh	9419182425
3.	Civil	14073/15	Omparkash vs Iffco	Further Argument	04-12-20	virtual	A.S.Azad Dewakar sharma	9419167443 7006601976
4.	Civil	14709/15	Sunita devi vs iffco tokio	Further Argument	04-12-20	Virtual	A.S.Azad Dewakar sharma	9419167443 7006601976
5.	Civil	14710/15	Sunita devi vs iffco tokio	Further Argument	04-12-20	Virtual	A.S.Azad Dewakar sharma	9419167443 7006601976
6.	Civil	14711/15	An radha vs iffco tokoi	Further Argument	04-12-20	Virtual	A.S.Azad Dewakar sharma	9419167443 7006601976
7.	civil	14712/15	Bina devi vs Iffco	Further Argument	04-12-20	Virtual	A.S.Azad Dewakar sharma	9419167443 7006601976

8.	Civil	14713/15	Sunil kumar vs iffco tokio	Further Argument	04-12-20	Virtual	A.s.azad Dewakar sharma	9419167443 7006601976
9.	Civil	14339/18	Gopal Dass vs madan Gopal	Argument	04-12-20	Virtual	Ajay vaid Dewakar sharma	7006601976
10.	Civil	14052/13	Guddi Devi vs Ashok kumar	Argument	05-12-20	Virtual	R.K.Bhatia Vishnu Gupta	9419124237 9419140780
11	Civil	14229/13	Om Parkash vs HDFC	Argument	05-12-20	Virtual	S.K. Mangotra Vishnu Gupta	9419187306 9419140780

Name of the Court : Chief Judicial Magistrate Jammu

Criminal Cause List

S.No	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	DV ACT	91/MAIN	JYOTSANA THAKUR VS VIJAY SINGH & ORS.	FURTHER PROCEEDING	05.12.2020	VIRTUAL	NIKUNJ SHARMA	7006176464
2.	12 DV ACT	77/CR	MANIKARNIKA VS SURINDER BHASIN	FURTHER PROCEEDING	05.12.2020	VIRTUAL	DEEPIKA SINGH	9469385177

3.	156(3) CRPC	94/CR.MISC	DEV RAJ BAKSHI & ORS	FURTHER PROCEEDING	05.12.2020	VIRTUAL	INDER JEET SHAVOTRA	NIL
4.	156(3) CRPC	92/CR.MISC	SHIVALI JASROTIA VS CHAIN SINGH	FURTHER PROCEEDING	05.12.2020	VIRTUAL	RAM SINGH CHOUHAN	NIL
5.	EXECUTION	74/CR.MISC	SADIQA HAFIZ VS ABDUL RAHIM	FURTHER PROCEEDING	05.12.2020	VIRTUAL	DIVYA GUPTA	9796053672
6.	156(3)CR.PC	72/CR.MISC	PRIYA DOGRA VSUT OF J&K & ORS.	FURTHER PROCEEDING	02.12.2020	VIRTUAL	UMESH SHARMA	9419226178
7.	DV ACT	81/CR.	NOUSHEEN AKHTER VS MOHD JAVED	FURTHER PROCEEDING	01.12.2020	VIRTUAL	S.Z. AHMED	9419184474
8.	COMPLAINT	85/CR.MISC	MEENU VS AJAY KUMAR	FURTHER PROCEEDING	05.12.2020	VIRTUAL	RADHA KOTWAL	8492011678

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	EXECUTION	11/EXE,	ABDUL RASHID VS STATE & ORS.	NOTICE	03.12.2020	VIRTUAL	INDERJEET SHAVOTRA	7006125565
2.	CIVIL SUIT	51/CIVIL	SHAMMIM AKHTAR VS UT	WRITTEN STATEMENT	04.12.2020	VIRTUAL	KARAM VIR BHUSHAN	9419690485

3.	SUIT FOR MANDATORY INJUNCTION	102/CIVIL	M/SBALI TRADERS VS REGIONAL TRASNPORT OFFICER & ANR.	WRITTEN STATEMENT	03.12.2020	VIRTUAL	SUMIR PANDIT	9419797125
4.	SUIT FOR DECLARATION	06/CIVIL	ANIL DHAR VS. HINDU EDUCATION SOCIETY KASHMIR	WRITTEN STATEMENT	03.12.2020	VIRTUAL	ALOK BAMBROO	7298516502
5.	SUIT FOR DECLARATION	30/CIVIL	SANJEEV MISRI VS. HINDU EDUCATION SOCIETY KASHMIR	WRITTEN STATEMENT	03.12.2020	VIRTUAL	ALOK BAMBROO	7298516502
6.	CIVIL SUIT	100/CIVIL	VIJAY KUMAR VS UT & ORS.	WRITTEN STATEMENT	03.12.2020	VIRTUAL	DALIPKUMAR BADGOTRA	9086881733

Name of the Court : City Judge Jammu

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
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1.	Criminal		Nazarana choudhary V/S Zaheer -ul- hassan	Memo Of Urgency	01.12.2020	Mr Yashrat .M. khan	9419153300
2.	Criminal		Rashmeen Kour V/s Kamalpreet Singh	Memo Of Urgency	03.12.2020	Mr Rishi gupta	9419182739
3.	Criminal	488/191/2019	Harjeet Kour V/S Manjeet Singh	Memo Of Urgency	03.12.2020	Mr Pawan Mani	9419189150
4.	Criminal	24118/2016	State V/S Amit Gupta	Memo Of Urgency	04.12.2020	Miss Ankush chandel	9797473678

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	Civil	108-A/Misc	Charan Dass v/s Rattan lal	Memo Of Urgency	02.12.2020		Mr Rakesh Sharma	
2	Civil	111/Misc	Des Raj V/S Garu ram	Memo Of Urgency	02.12.2020		Mr Atul Raina	9018155552
3	Civil	110/Misc	Kishore Kumar V/S Vice chairman JDA	Memo Of Urgency	02.12.2020		Mr K.S Chib	
4	Civil	118/Misc	Raj Kumar V/S Radha Swami	Memo Of Urgency	02.12..2020		Mr Jasbir Singh Jasrotia, Mr Sachin dogra	9419112148
5	Civil	108/Misc	Lata Sharma V/S Ravi Ganjoo	Memo Of Urgency	01.12.2020		Mr L.K sharma, Mr Ajay Gandotra	

6	Civil	3280/2020	Bishamber V/S Chanchal Gupta	Memo Of Urgency	03.12.2020	Mr Amit Singh Chib, Mr rakesh Chargotra	
7	Civil	113/Misc	Bir singh V/S Lekh raj	Memo Of Urgency	04.12.2020	Mr Amit Singh Chib , Mr Rakesh Chargotra	
8	Civil	6661/2019	Manoj Gupta V/S Rajan Gupta	Memo Of Urgency	02.12.2020	Mr Ravi Abrol, Mr Akash Gupta	8713016030, 9419132600
9	Civil	122/Misc	Baldev Raj V/S Dev raj	Memo Of Urgency	05.12.2020	Mr Vishal Mahajan, Mr Om Parkash Gorkha	9419239149
10	Civil	123/Contempt	Baldev Raj V/S Dev raj	Memo Of Urgency	05.12.2020	Mr Vishal Mahajan, Mr Om Parkash Gorkha	9419239149

11.	Civil	208/Civil	Parmeet singh V/s Gurmet Singh	Memo Of Urgency	03.12.2020			
Name of the Court : Sub Judge Jammu								
Criminal Cause List								
S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	MAINTENANCE IA/1/2019, IA/2/2019	19005/2016	GEETA DEVI & ANR V/S SANJAY KUMAR	SERVICE	02.12.2020	VIRTUAL		NOT AVAILABLE
2	DV ACT	2369/2019	SHAHNAZ BIBI V/S GULZAR AHMED & ORS	SERVICE	04.12.2020	VIRTUAL	ZAHIDA PARVEEN	Not Available

3	MAINTENANCE 488	254/2019	DARSHANA V/S BAL KRISHAN & ORS	ARGUMENTS	04.12.2020	VIRTUAL	DEEPALI ARORA	Not Available
4	DV ACT	2566/2019	DARSHANA V/S BAL KRISHAN & ORS	ARGUMENTS	04.12.2020	VIRTUAL	DEEPALI ARORA	Not Available
5	DV ACT	11925/2020	JASLEEN KOUR V/S ISHMEET SINGH & ORS	SERVICE	05.12.2020	VIRTUAL	DEEPALI SHARMA	
6	DV ACT IA/1/2020	11757/2020	KHESUL NISHA V/S TAUQEER ANWAR & ORS	SERVICE	05.12.2020	VIRTUAL		NOT AVAILABLE

7	MAINTENANCE IA/3/2019 IA/2/2019	19018/2018	RADHIKA SHARMA V/S SEHYOG MANHAS	SERVICE	05.12.2020	VIRTUAL		NOT AVAILABLE
8	DV ACT IA/3/2019	19128/2018	SONIA V/S BUA DITTA & ORS	SERVICE	05.12.2020	VIRTUAL		NOT AVAILABLE
Civil Cause List								
S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	SUIT	4286/2020	SURINDER SINGH V/S AMRINDER SINGH	ARGUMENTS IN APPLICATION	02.12.2020	VIRTUAL	SOURAB KUMAR	NOT AVAILABLE

2	SUIT	19630/1987	KRISHNA SAHI V/S CONTONMEN T BOARD & ORS	ARGUMENTS	02.12.202 0	VIRTUAL	AV GUPTA	NOT AVAILABLE
3	SUIT	30043/2020	M/S GRAVITY CONCRETE V/S S.JBS JOHAR	SERVICE	03.12.202 0	VIRTUAL	VIRAT KUMAR GUPTA	NOT AVAILABLE
4	SUIT	3746/2020	TILAK RAJ & ORS V/S RAJ KUMAR & ORS	ARGUMENTS IN APPLICATION	04.12.202 0	VIRTUAL	ARUN GANDOTRA	NOT AVAILABLE
5	SUIT	3277/2020	DHANI RAM V/S BABU RAM	SERVICE	04.12.202 0	VIRTUAL	RAJIV	NOT AVAILABLE

6	SUIT	964/2020	VISHWA NATH V/S BANARSI DASS	WRITTEN STATEMENT	05.12.202 0	VIRTUAL	M.L.GUPTA	NOT AVAILABLE
7	SUIT	47/2019	AMANDEEP SINGH V/S JAGJIT SINGH	ORDER IN APPLICATION	05.12.202 0	VIRTUAL	S.M.CHOUDHAR Y	NOT AVAILABLE
Name of the Court : Spl. Mobile Magistrate (Passenger Tax) Jammu								
Criminal Cause List								
S.No	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	12 D.V.Act	104	Sheetal Kumari Vs Deepak Kumar	Arguments	01.12.2020	Virtual	Adv. Pawan Kundal Raes Ul Nisa	9419122032 7780874977

2	488 Cr.P.C.	21054	Harneet Kour VS Joginder Singh	Written Arguments	02.12.2020	Virtual	Adv Deepali Arora Adv Varun	9419191583 9419192610
3	12 D.V.Act	127	Makhno Devi VS Rakesh Kumar	Objections	02.12.2020	Virtual	Adv Deepali Arora	9419191583
4	12 D.V.Act	143	Navneet Kour VS Avnit Singh & Ors	Arguments	03.12.2020	Virtual	Adv. Rohit Gupta	9469210314
5	12 D.V.Act	21339	Rubina Begum Vs Riaz Ahmed	Paymen	03.12.2020	Virtual	Adv. Aijaz Choudhary	9419129950
6	12 D.V.Act	21182	Archana Mohan Gupta VS Tushar Gupta	Service	03.12.2020	Virtual	Adv J.S. Jasrotia	9419112148
7	12 D.V.Act	2320	Mamta Gupta Vs Sandeep Choudhary	Objections	03.12.2020	Virtual	Adv. Pawan Maini	9419189150

8	12 D.V.Act	136	Kandy Gupta VS Ritesh	Service	04.12.2020	Virtual	Adv. Deepak Sharma	7006054923
9	12 D.V.Act	2395	Renu VS Ravi Kumar	Payment	04.12.2020	Virtual	Adv. Vir Ranshor	9419126431
10	12 D.V.Act	110	Sinto Devi VS Mukhtar Singh	Objections	04.12.2020	Virtual	Adv. Maheen Shah Adv. Sunil Malhotra	8825013588 9419191715
11	Exec.	72	Anita Devi VS Ram Dev Singh	Payment	04.12.2020	Virtual	Adv. Vinod Kotwal	7889698194
12	12 D.V.Act	419	Preeti Vs Akash	Compromise	04.12.2020	Virtual	Adv. Deepika Singh Rajawat Adv. Gagan Oswa	9469385177 7889671344
13	12 D.V.Act	111	Sharda Pandit Vs Sunil Pandit	Objections	05.12.2020	Virtual	Adv Sumir Pandita	9419797125
14	138 NIAct	102197	Ram Parshad VS Ashok Sharma Verma	Compromise	05.12.2020	Virtual	Adv. Prem Sadotra	7006095127

15	138 NIAct	102198	Ram Parshad VSAshok Sharma Verma	Compromise	05.12.2020	Virtual	Adv. Prem Sadotra	7006095127
16	138 NIAct	102199	Ram Parshad VSAshok Sharma Verma	Compromise	05.12.2020	Virtual	Adv. Prem Sadotra	7006095127
17	12 D.V.Act	102	Shivali Bhagat Vs Jagdeep Singh	Payment	05.12.2020	Virtual	Adv. Pawan K.Kundal Adv. Mohd. Latif Malik	7006132081 7006720918
18	12 D.V.Act	2581	Suman Kumari Vs Rajinder Kumar	Compromise	05.12.2020	Virtual	Adv. Sachin Dogra Adv. Dinesh Verma	9419117070 9419197626
Civil Cause List								
S. No	Case Type	Case No	Title	Purpose of Listing	Date of Hearing		Name of Advocate	Contact Number
2	Contempt Application	IA/2	Dwarka Nath Vs Dev Raj	Service	02.12.2020	Virtual	Adv Koushal Parihar Adv Vikar Hussain Salaria	9419123961 9906965353

3	Suit For Permanent P. I	3359	Parshotam Kumari Vs Anita Devi & Ors	Party Statements&Arguments on interim	03.12.2020	Virtual	Adv Jagmohan Singh Adv A.K. Sawhney	9419192128 9419851090
4	Suit for Declaration	4348	Ghulam Rasool & Ors Vs Bishan Dass	Service	04.12.2020	Virtual	Adv S.M. Choudhary	9419146170
5	Suit For Permanent P. I	30388	Adarsh Bala Vs Ashok Kumar & anr	Service	05.12.2020	Virtual	Adv Vikram Sharma	9419105352
6	Suit For Permanent P. I	30387	Vidhur Kesar Vs Buta Ram	Written statements	05.12.2020	Virtual	Adv. Rishi Gupta Adv. Sunil Dutt Sharma	9419182739 9419113024
7	Suit for Partition	49	Kubra Begum Vs Mukhtiar Hussian & Ors	Written statements	05.12.2020	Virtual	Adv Zulkarnain Choudhary Adv Koushal Pariha	9419184486 9419123961
8	Suit for Mandatory Injunction	58	Neelam Giri Vs Hardyal Singh	Service	05.12.2020	Virtual	Adv Dinesh Sharma	9419797575

9	Suit for Declaration	4291	Amir Singh & anr Vs Sudershan Kumari & Ors	Service	05.12.2020	Virtual	Adv K.R. Sharma	9419892144
10	Suit For Declaration	26	Amarjeet Kour Vs Bhavneet Kour & Ors	Written statements	05.12.2020	Virtual	Adv Mukesh Sharma Adv Meharban Singh Adv Vishal Mahajan	9697230303 9419133544 9419239149

Name of the Court : Spl. Electricity Magistrate Jammu

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	D.V. Act.	23011/2019	Isha Sharma Vs Abhey Deo	For Payment	01-12-2020	Virtual	Ashwani Khajuria	
2.	D.V. Act.	2547/2019	Renu Mehta Vs Sunil Mehta	For Payment	02-12-2020	Virtual	Amit Gupta	

3.	Maintenance 488	22030/2012	Priya Passi Vs Rajive Kumar	For Payment	05-12-2020	Virtual	Manohar Lal	
4.	D.V. Act.	301/2018	Poonam Kumari Vs Ram Parshad	For Payment	05-12-2020	Virtual	Aleem Sheikh	
5.	Maintenance 488	114/2019	Chanchal Devi Vs Ashok Kumar	For Payment	05-12-2020	Virtual	Rajeev Chargoitra	
6.	Maintenance 488	177/2019	Anjali Singh & anr Vs Gunjesh Kant Singh	For Payment	05-12-2020	Virtual	M.S. Qureshi	
7.	D.V.Act	22147/2017	Indu Vs Ramesh Chander	For Payment	05-12-2020	Virtual	R.S. Dreshwal	
8.	D.V. Act		Priyanka Sharma Vs Vishal Sharma	For argument	05-12-2020	Physical	Meenakshi Slathia	

Name of the Court : Spl. Mobile Magistrate Jammu (13th Finance)

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
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1	Execution	40/misc	Sanjay Kumar vs Sikander Charak	Summon	02-12-2020	Virtual mode	Sunil Khajuria	
2.	138 N.I. Act	167/comp	Ram Pal Sharma vs Swarn Singh Saini	Non Bailable Warrent	02-12-2020	Virtual mode	Anil Bitoria	9419186596
3	IKhtami	34/complaint	UT of J&K P/S Domana vs Nemo	Statement of complainant	03-12-2020	Physical mode	APP	7889773092
4	IKhtami	33/complaint	UT of J&K P/S Kanachak vs Nemo	Statement of complainant	05-12-2020	Physical mode	APP	7889773092

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
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1	PPI	210/220	BALMUKAND SHARMA V/S ANJU AGGARWAL	SERVICE	03-12-2020	VIRTUAL MODE	VIKAS SHARMA	
2	ppi	97/2020	Shubam kumar v/s vinod kumar	service	05-12-2020	Virtual mode	Nariender kumar	9419119572
3	ppi	124/2020	ANJALI KUMARI V/S ABYAKTA PRASAD	SERVICE	04-12-2020	VIRTUAL MODE	RAMAN KUMAR	
4	DECLARATIVE SUIT	78/2020	SANJAY GUPTA V/S AYUDHYA GUPTA	ORDER	05-12-2020	VIRTUAL MODE	MANJIT SINGH	9419155598
5	DECLARATIVE SUIT	108/2016	Noushen Choudhary vs Irshad Begum	Order	04-12-2020	Virtual Mode	Koshal Parihar	
Name of the Court : Sub Registrar Jammu								
Criminal Cause List								

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	D.V.ACT	20122/2020	Mahira Saleem Vs Mohd Saleem Choudhary	For Payment	01-12-2020	Virtual	Deepali Sharma	9419191583
2.	D.V.ACT	20175/2020	Renu Thapa Vs Gourav Bali	For Objection	02-12-2020	Virtual	B.R. Chander & Vikram Sharma	
3.	D.V.ACT	33/2020	Jyoti Bala Vs Subash Chander	For Payment	03-12-2020	Virtual	Amit Kumar Sharma	9596885197
4.	138 N.I.ACT	20068/2015	Sukhwant Singh Vs Jot Saroop	For Payment	05-12-2020	Virtual	Rajeev Kumar & Viveshwar Jamwal	7780823719
5.	138 N.I.ACT	20069/2015	Sukhwant Singh Vs Jot Saroop	For Payment	05-12-2020	Virtual	Rajeev Kumar & Viveshwar Jamwal	7780823719
6.	138 N.I.ACT	20070/2015	Sukhwant Singh Vs Jot Saroop	For Payment	05-12-2020	Virtual	Rajeev Kumar & Viveshwar Jamwal	7780823719
7.	488 Cr.p.c	20115/2020	Shweta Gupta Vs Ravi Kumar Sharma	For Payment	05-12-2020	Virtual	Mohd. Aamir Awan	9419551207
8.	D.V.ACT	20015/2020	Renu Khajuria Vs Om Parkash	For Payment	05-12-2020	Virtual	Gourav Sharma & Neena Mishra	9419140644

9.	488 Cr.p.c	20170/2020	Premika Kumari Vs Vinod Kumar	For Payment	05-12-2020	Virtual	Raghvir Singh & Daljeet Singh	9419133701 9419165672
Civil Cause List								
S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	Suit for Specific Relief	33/2020	Shiffa Tahir Salaria Vs Tahir Umar Salaria	For Argument on application	01-12-2020	Virtual	A.K. Sawhney	9419851090
2.	Suit for Permanent Proh. Injunction	20145/2020	Som Nath Vs Bishan Dass & ors	For Argument on application	02-12-2020	Virtual	S.M. Chowdhary	
Name of the Court : Munsiff Jammu								
Criminal Cause List								
S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number

1	12 Domestic Violence Act	25898/2019	Sanjyoti Vs Rajinder Tickoo	Payment of arrear	01/12/2020	Virtual	Mr. Amit Bhardwaj	7780912327
2	Maintenance under 125 Cr.PC	47/2020	Neha Koul Vs Akshay Wakhlo	Notice to other side	02/12/2020	Virtual	Mrs. Monika Kohli	9596643678
3	Maintenance under 125 Cr.PC	16001/2020	Savleen Kour Vs Lakhinder Pal	Notice to other side	02/12/2020	Virtual	Mrs. Monika Kohli	9596643678
4	12 Domestic Violence Act	16033/2018	Neha Vs Anil	Notice to other side	02/12/2020	Virtual	Mrs. Deepali Sharma	9419191583
5	12 Domestic Violence Act	2372/2019	Esha Sharma Vs Ranjan Gupta	Notice to other side	02/12/2020	Virtual	Mr. Kamal Singh Chib	9419364406
6	Maintenance under 125 Cr.PC	102378/2020	Manpreet Kour Vs Gurcharan Singh	Notice to other side	04/12/2020	Virtual	Mr. Ashish Sharma	9682319917

7	Maintenance under 125 Cr.PC	69/2020	Payal Gupta Vs Neeraj	Notice to other side	05/12/2020	Virtual	Mr. Ayushman Kotwal	9906019000
8	Maintenance under 125 Cr.PC	2619/2019	Parvinder Kour Vs Manmohan Singh	Notice to other side	05/12/2020	Virtual	Mr. Rajeev Chargoitra	7006123486

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	PPI	167431/2014	Karnail Singh Vs Kamal Singh	For Arguments	01/12/2020	Virtual	Mr. Ajay Gupta	9419676682
2.	PPI	10235/2020	Balwant Lal Vs Gopal Das	For Arguments	02/12/2020	Virtual	Mr. Jag Mohan Mr. Raes Un Nissa	9419192128 7780874977

3.	PPI	10105/2020	Chand Bibi Vs Choudhary Imam	Notice to the other side	02/12/2020	Virtual	Mr. Farhan Mirza Mr. N.D. Qazi	9797596368 9596867407
4.	Declaration Suit	2979/2020	Vijay Vs Suman	For Arguments	02/12/2020	Virtual	Mr. Mulkh Raj	9419261018
5.	PPI	1254/2020	Ganga Singh Chib Vs Madan Singh Chib	Notice to the other side	02/12/2020	Virtual	Mr. G.S. Thakur	9419261018
6.	PPI	1860/2019	Amarnath Chowdhary Vs Sat Pal & Ors.	For Arguments	05/12/2020	Virtual	Mr. Rishi Gupta	9419182739
7.	PPI	01/2020	Ghulam Qadir Vs Bagh Ali	Notice	05/12/2020	Virtual	Mr. K.K. Pangotra Mr. G.S. Thakur	7889898014 9419261018

Name of the Court : 1st Addl. Munsiff (Forest) Jammu

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
01	Complaint	196/2020	Vishal Ghai vs Amit Sharma	Status Report	02-12-2020	Virtual	SS Jamwal	--
02	DV Act	191/2020	Priyanka Sharma vs Ricky Sharma & Anr.	Objections	02-12-2020	Virtual	Imtiaz Hussain	--
03	DV Act	2450/2019	Nusrat Jan vs Parvaiz Ahmed	Deposit of Maintenance Allowance	03-12-2020	Virtual	Anoop Gorkha	--
04	488 CrPC	7053/2015	Irshada Begum & ORS VS Zaheer Abbas	---	03-12-2020	Virtual	--	--
05	DV Act	7016/2018	Kajol Gupta vs Sarvesh Gupta	--	04-12-2020	Virtual	Koshal Parihar	--
06	DV Act	195/2020	Roopali Sharma vs Sohrab Sharna & Ors.	Objections	04-12-2020	Virtual	Pankaj sharma	--
07	DV Act	2554/2019	Anita Devi vs Subash Chander	Objections	04-12-2020	Virtual	Pawan Ghambuir	--
08	DV Act	--	Inderjeet Kour vs Warya m Singh	Objections	05-12-2020	Virtual	--	--

09	DV Act	2497/2019	Raj Begum vs Ramzan Mohd.	Objections	05-12-2020	Virtual	Ajay Singh Manhas	--
10	Maintenance	14/2019	Sangeeta Koul vs Satinder Koul	Objections	05-12-2020	Virtual	--	--
Civil Cases								
S. no	Case Type	Case No.	Title	Purpose of Listing	Date of hearing	Mode of Hearing (Virtual or Physical)	Name of the Advocate	Contact Number
01	PPI	718/2020	Mohit Raina vs Surinder Rain a	Objections	02-12-2020	Virtual	--	-
02	Recovery Suit	212/2020	Saraj Din vs Shah Mohd & Ors.	Objec tions	02-12-2020	Virtual	-----	--
03	PPI	7876/2017	Deepak Kumar Vs Kulbir Singh	Arguments	03-12-2020	Virtual	Sm Choudhary	--
04	PPI	7261/2017	Satpal vs Kumar Singh	--	04-12-2020	Virtual	Neeraj Mengi	--
05	PPI	10153/2020	Charanjeet Singh Vs Joginder Singh and ors.	Arguments	05-12-2020	Virtual	Adv Ajay Gupta Adv Rishi	--

06	PPI	300400/2020	Geeta Devi vs Om Parkash	Written Statement	05-12-2020	Virtual	--	--
07	PPI	7146/2017	Sonia Sharma vs Kanta Devi	Arguments	05-12-2020	Virtual	--	--
Name of the Court : 2nd Add. Munsiff Jammu								
Criminal Cause List								
S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
01	488 CrPC	<u>17133</u> 2015	Baby Kumari Vs Manish Kumar	Interim Maintenance	02.12.20	Virtual	Mr. Rajesh Kumar Mr. N.P Kotwal	N/A

02.	12 DV Act	<u>323</u> 2019	Nazrana Choudhary Vs Zaheer-ul- Hassan	Interim Maintenance	05.12..20	-	Mr. Abdul Rouf Lone Mr. Jasbir Singh Jasrotia	
03.	488 CrPC	<u>17042</u> 2016	Kajal Taryal Vs Manoj Kumar	Interim Maintenance	05.12.20	-	Mr. Sandeep Gupta Mr. P.K.Kundal	9419122032
04	488 CrPC	Nil	Rewa Devi Vs Sanjay Kumar	Amicable Settlement	05.12..20	-	Mr. Anuj Malhotra Mr. Ajay Sharma	N/A

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
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03.	PPI	<u>10295</u> 2020 IA/1/20	Nazir Bano Vs Yash Verma	Arguments on interim application	01.12.20	Virtual	Mr. P.S Pawar Mr. Kabla Singh	7006727673 8716842868
02.	PPI	<u>3049</u> 2020	Avtar Singh Vs Niranjan Singh	Arguments on interim application	03.12.20	Virtual	Mr. Anil Sharma Mr. Pankaj Jamwal	9419143522 9419303592
03.	Dec. Suit	<u>2868</u> 2020	Ashok Kumar Vs Sunil Bali	Order	04.12.20	-	Mr. Rahul Sharma Mr. Dilbagh Singh	9419813413 9419352897
04.	Dec. Suit	<u>2071</u> 2020	Chand Rani Puri Vs Rakesh Puri	Order	05.12.20	-	Mr. Rajan Radha. Miss Sanchi Gupta	9796812068 N/A

Name of the Court : 3rd Add.. Munsiff Jammu

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
S.No	Case Type	Case No.	Title	Purpose of Listing	Date of hearing	Mode of hearing (Virtual or Physical)	Name of the Advocates	Contact No. Of Advocates
1	PPI	3287/2020	Romana Nazli vs Mubashir Hussain & Ors	Order on application	01-12-2020	Virtual	Adv Zulqer Nain Adv Varun Raina	7298516502 9419192610
2	Declaration	37628/2020	Hajra Begum vs Sadat Bashir	Order	01-12-2020	Virtual	Adv Saquib Hussain Bhat	7006237691
3	Declaration	3559288/2020	Veena Pandita vs Nitika Pandita	Written statemant	01-12-2020	Virtual	Adv Deepali Kapoor	9622302063
4	Declaration	3559267/2020	Ankush Kumar vs Gita Kumari	Arguments	01-12-2020	Virtual	Adv Himani Jamwal	8899290900

5	Declaration	3559298/2020	Amit Kumar vs Sangeeta Devi	Written statement	01-12-2020	Virtual	Adv Mukesh Kumar	9419193634
6	Declaration	3559299/2020	Neelam Khajuria vs Arush Bhanu Khajuria	Written statement	01-12-2020	Virtual	Adv Mukesh Kumar	9419193634
7	Declaration	3559300/2020	Rameshwar Manawa vs Monika	Written statement	01-12-2020	Virtual	Adv Mukesh Kumar	9419193634
8	Declaration	3559301/2020	Munish arora vs Rohini Arora	Written statement	01-12-2020	Virtual	Adv Mukesh Kumar	9419193634
9	Declaration	3559302/2020	Sujata Koul vs Dulari Koul	Written statement	01-12-2020	Virtual	Adv Mukesh Kumar	9419193634
10	Declaration	4315/2020	Sneha Slathia vs Reena Slathia & Anr	Written statement	01-12-2020	Virtual	Adv Manoj Bhat	
11	PPI	18112/2017	Raj Kumar Bhat vs Bansi Lal Tickoo & Anr	Compromise	01-12-2020	Physical	Adv Suneel Malhotra Adv Sanjay Raina	9149727607

12	Declaration	3274/2020	Polli Devi & Ors vs Vijay Kumar & Anr	Written statement	03-12-2020	Virtual	Adv Vivek Sharma	9018630243
13	Declaration	4136/2020	Prem Nath Didwal vs Rakesh Didwal & Ors	Written statement	03-12-2020	Virtual	Adv Pankaj Raina	7006750896
14	Declaration	3482/2020	Raj Kumar & Anr vs Badal Kumar & Ors	Arguments	03-12-2020	Virtual	Adv Aman Bhagotra	9419132699
15	Declaration	3481/2020	Sanjay Kumar Gupta vs Gaytri Devi	Arguments	03-12-2020	Virtual	Adv Jasbir Singh Jasrotia	9419112148
16	Declaration	18405/2020	Pankaj Gupta vs Anjali Gupta	Evidence	03-12-2020	Virtual	Adv Veenus Gupta	9682534141
17	Declaration	18406/2020	Inderpal Singh vs Mohan Singh	Evidence	03-12-2020	Virtual	Adv Veenus Gupta	9682534141
18	Declaration	4314/2020	Sushmita mukherjee vs Akhil Gupta	Written statement	04-12-2020	Virtual	Adv Chandni Sudan	8899337960

19	Declaration	4320/2020	Janak Dulari vs Naresh Gupta	Written statement	05-12-2020	Virtual	Adv M.K. Raina	9419132822
20	Declaration	4191/2020	Kamal Kumar Tandon vs Subash Tandon & ors	Written statement	05-12-2020	Virtual	Adv Mehul Puri	8492901219
21	Declaration	4208/2020	Umar Tariq Sheikh vs Shafiqa Banoo	Written statement	05-12-2020	Virtual	Adv Atul Raina	9018055552

Name of the Court : Munsiff Bishnah

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	D.V Act	371	Sonu Devi Vs Kuldeep Raj	Further proceedings	04.12.2020	Virtual	Anoop Plathia	
2.	D.V Act	02/Cr.PC	Deepu Kumari Vs Swarn Singh	Further proceeding	04.12.2020	-do-		

3.	488 Cr.PC	23/Cr.P.C	Sapna Devi Vs Suresh Kumar	Further proceedings	05.12.2020	-do-	Vandana	
4.	D.V Act	131/complaint	Sapna Devi Vs Suresh Kumar	Further proceeding	05.12.2020	-do-	Vandana	
5.	488 Cr.PC	20/Cr.PC	Geeta Devi Vs Gari Chopra	Further proceeding	05.12.2020			

Civil Cause List

S. no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	Civil	79	Raj Kumar Vs Shamsher lal & ors	Further proceeding	01.12.2020	Virtual	Rajesh Kumar	

Name of the Court : Addl. Mobile magistrate R.S. Pura (13FC)

Criminal Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1.	Bail application	Nil	Amit Kumar V/s Sho P/s Miran sahib	For police report	02-12- 2020	Physical	Amit Sharma	941982241 0
2.	Bail application	Nil	Romesh Kumar V/s SHOp/s Miran Sahib	For police report	03-12- 2020	Physical	Amit sharma	941982241 0

3.	Bail application	Nil	Vikram choudhary	For police report	03-12-2020	Physical	Amit sharma	9419822410
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Civil Cause List

S.no	Case Type	Case No	Title	Purpose of Listing	Date of Hearing	Mode of Hearing (Virtual or Physical)	Name of Advocate	Contact Number
1	PPI	87	kewal krishan v/s sham lal	arguments in application u/o 39 rule 1 and 2 Cpc	01--12-2020	Physical	chandini sudan Rupinder singh	9086513387

2.	PPI	103	Madan lal V/s Jyantish Kumari	For Written statement	02-12- 2020	physiical	kousha pari har R.s Chrak	9419123961 9622081805
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